

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.03.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrarvcourt>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1583 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	Indospirit Distribution Ltd. Vs. Kristal Spirits India Pvt. Ltd.	Anand Shankar Jha
2.	I.A. No. 1584 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	Excise & Taxation Department (Through Commissioner) and Anr. Vs. Vikas Garg (Liquidator) Insolvency Professional for Pan Chemicals	Anil Nag
3.	I.A. No. 1588 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	Varun Patwari Vs. Indian Bank	S.K. Singhi
4.	I.A. No. 1590 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	Lords Social Welfare Association (Home Buyers Association) Successful Resolution Applicant of Kindle Developers Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors.	Rakesh Kumar
5.	I.A. No. 1609 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	Roopyaa Tradebizz Limited Vs. Sumedha Management Solutions Pvt. Ltd. & Ors.	Nipun Gautam
6.	I.A. No. 1652 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	V -Con Integrated Solutions Pvt. Ltd. Vs. GNEC Media Pvt. Ltd.	Akshay Gupta
7.	I.A. No. 1665 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	Bharat Heavy Electricals Ltd. Vs. Avil Menezes, Liquidator of Sunil Hitech Engineers Ltd.	Sucharu Garg
8.	I.A. No. 1597 of 2024 in Comp. App. (AT) No. ____ of 2024	CA Jayesh Gandhi Vs. National Financial Reporting Authority	Ravneet Kaur Malik

9.	I.A. No. 1670 of 2024 in Restoration Application No. ____ of 2024 in Comp. App. (AT) (Ins.) No. 995 of 2022	Shree Sai Jagannath Vs. Adhunik Metaliks Ltd. & Ors.	Suruchi Jaiswal
10.	I.A. No. 1710 of 2024 in Contempt Case (AT) No. ____ of 2024 in Comp. App. (AT) No. 235 of 2018	Karnveer Singh Vs. Rajnikant & Ors.	Shailesh Suman

Copy to: -

- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar